

**BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN  
ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO.74 of 2025 (WZ)**

Omkar Ajit Keni

.....Applicant

Versus

State of Maharashtra & Ors.

....Respondents

**COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT  
NO.3 AND 4**

I, Shri **Govind Hanumantrao Shrimangale**, Age :35, residing at Laxman Nivas, Z.P. colony, Shahaji Nagar, Taroda kh. Nanded, Maharashtra-431605. presently serving as the Executive Engineer, Sindhudurg Irrigation Department Ambadpal, Taluka Kudal, Dist. Sindhudurg do hereby state on affirmation as under:

1. That I have been authorized by the Respondent No. 3; the District Collector; Sindhudurg to represent and file the present Affidavit for and on behalf of the Collector. The copy of the Letter is annexed herewith as "**Annexure A**". I am filing the present Affidavit in compliance of the Order dt. 18.08.2025 wherein this Hon'ble Tribunal directed as under :



**Verification :-**

Verified at Kudal, Dist. Sindhudurg on dated 21/08/2025 that the above given statement is true and correct to the best of mt knowledge and belief and nothing has been concealed therein.

**Witness**

*Sujay*

**Sujay Suresh Butale**  
A/P. Bajarpeth Kankavali, Patkidevi  
Tal.Kankavali, Dist.Sindhudurg.  
Aadhar – 3635 4100 1424

Place - Kudal  
Date - 21/08/2025



**Govind Hanumantrao Shrimangale**  
Deponent

ADHAR - 953986391903



**AFFIDAVIT**

Solemnly affirmed before me  
By Govind Hanumantrao Shrimangale  
R/o Amabadpal, Kudal  
Tq Kudal Dist. Sindhudurg  
Who is identified by :  
Shri. Sujay Suresh Butale  
By whom Personally

**SIGNED BEFORE ME**

*Vikas*  
Adv. Vikas Shambha Sonsurkar  
ADVOCATE & NOTARY  
Gala No. 50, City Center, Kudal, Tal. Kudal,  
Dist. Sindhudurg, Maharashtra 416 520.  
Reg. No. 50879

This document is noted at  
Sr. No. 112 Dt. 21/08/2025  
in the Notary Register.



*12. Looking to the fact that Ganesh Festival 2025 is around the corner, we deem it appropriate to direct Respondent No.3- District Collector, Sindhudurg to hold a meeting with all the state holders including the Applicant and Respondents herein and submit an Action Plan by 22.08.2025 to ensure that idols are not immersed in the Dhamapur Lake and necessary measures are taken by all concerned to protect water quality.*

2. I say and submit that in view of the said Order, the Respondent no. 3 had scheduled a meeting on 20.08.2025; wherein all the stake holders were present including the Applicant. The copy of attendance sheet is annexed herewith and marked as “**Annexure B**”.

3. I further say that after due deliberation and discussion, with active participation of the Applicant, an Action Plan has been finalized. The same annexed herewith and marked as “**Annexure C**”.

4. I say and submit that with implementation of the Action Plan which has been finalized ensures that idols are not immersed in the Dhamapur Lake and necessary measures are taken by all concerned to protect water quality.

Hence this Affidavit.

  
Govind Hanumantrao Shrimangale  
Deponent



COLLECTOR & DISTRICT MAGISTRATE OFFICE SINDHUDURG

Phone No. 02362-228856

Revenue Department

Email. rbsindhudurg@gmail.com

Out No. Desk-8 MS-6/SR-24-97/KV-2025/7210 Date-18/08/2025

Court Case Reference Urgent

To,  
Executive Engineer,  
Sindhudurg Irrigation Division.  
Ambadpal Kudal.

**Subject:** - Original Application No. 74/2025 (WZ)

1. Shri. Omkar Keni,

- Petitioner

Vs

Maharashtra Govt and 9 Others

- Respondents

**Reference:** - 1. Email Received from NGT Pune (NGT Western Zone Bench Pune) on 18/08/2025

The reference orders have been received by this office via email on **18/08/2025**. As per the said communication, the hearing for the original Claim No. 74/2025 (WZ) has been scheduled for **22/08/2025**.

In the said claim, the **District Collector, Sindhudurg**, has been listed as Respondent No. 4. Since the matter is related to your department, you are hereby **authorized** to appear before the Hon'ble Court on behalf of the District Collector, Sindhudurg, to carry out the necessary proceedings and to take further action as per the orders of the Hon'ble Court.

Therefore, you are requested to be present in the Hon'ble Court on the scheduled date, submit the required documents, and present your say in the matter. You are also advised to coordinate with the **District Government Pleader** for the necessary legal support.

Additionally, a detailed report regarding the action taken in this matter should be submitted to this office at the earliest.

Attachment- Reference Copy of Original Application.

-----Sd-----

(Anil Patil I.A.S)

Collector Sindhudurg.

Copy to – 1. District Government Pleader, Sindhudurg, Collector Office Sindhudurg

2 /- In the above matter, coordination should be made immediately with the concerned authorized officer. Also maintain coordination with the authorized officer.

दि. २०/०८/२०२५ रोजीची नियोजित बैठकीचे हजेरीपत्र

विषय- हरित लवाद पुणे ( NGT, WZB Pune ) दावा क्र. ७४/२०२५ (WZ)

| अ. क्र. | अधिकारी यांचे नाव     | पदनाम                         | स्वाक्षरी |
|---------|-----------------------|-------------------------------|-----------|
| १       | श्री. अनिल पाटील      | जिल्हाधिकारी सिंधुदुर्ग       |           |
| २       | श्री. मच्छिंद्र सुकटे | निवासी उपजिल्हाधिकारी         |           |
| ३       | श्रीम. चेतली सावंत    | तेहसिलदार महसूल               |           |
| ४       | श्रीमंजरी गोविंद      | कारिवादी अधिकारी              |           |
| ५       | प्रभावंत कुमावत       | पाटबंधकार सिंधुदुर्ग          |           |
| ६       | निलेश पाटील           | जिल्हा निरोधन अधिकारी         |           |
| ७       | आकाश क. जाधव          | ज्य. तंत्रिकीय कक्षा          |           |
| ८       | विकास बखरे            | ज्य. अभियंता                  |           |
| ९       | साश्वती जगताप         | पोलिस निरीक्षक                |           |
| १०      | अॅड. सुनील क. ठोंगी   | आयुक्त                        |           |
| ११      | सचिन आनंद देशाई       | संयोजक संस्था                 |           |
| १२      | मानवी मेश परब         | सहायक (आयुक्त)                |           |
| १३      | विशाला विजय काळोरेकर  | सहायक (आयुक्त)                |           |
| १४      | अशोक संभाजी निवतकर    | अससरांच (आयुक्त)              |           |
| १५      | मेहरा नमि-यु-फ        | सहायक (आयुक्त)                |           |
| १६      | मनाहा रघुवीर आजगांवका | आयुक्त (आयुक्त)               |           |
| १७      | M. K. Kulkarni        | SDO, Kudal                    |           |
| १८      | Adv. B. B. Patel      | Law office                    |           |
| १९      | वसुंधरा आनंद          | नियोजक, आनंद                  |           |
| २०      | अज्ञान काळकर          | पाणी पुरवठा समितीचा<br>आयुक्त |           |

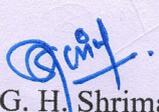
**Reference :-** Petition Filed At OA No. 74/2025 Western Zone Bench, Pune, Omkar Ajit Keni Vs State of Maharashtra @ Ors

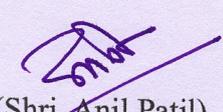
**Subject :-** Action Plan for Management of Ganpati Festival at Dhamapur Lake Tal Malwan Dist. Sindhudurg.

**BACKGROUND OF DHAMAPUR LAKE**

Minor Irrigation Project Dhamapur, Ta. Malwan, Dist. Sindhudurg is scheme on West flowing river having Catchment area of 9.97 Sq.Km. It is World Heritage Irrigation Site having Command Area of 237.60 Ha. Total Storage Capacity of Dam is 2.867 MCM. Dam Water is utilized by for Irrigation and Non-Irrigation purpose by Dhamapur Grampanchayat, Kalse Grampanchayat and Nagarparishad Malwan.

| Sr. No | Actions Need to be Taken   | Implementing Authority  | Remarks   |
|--------|--|---|---|
| 1      | Construction of Artificial Tanks for Ganesh Idol Visarjan.   | Sindhudurg Irrigation Division, Ambadpal Kudal  | This action should be taken within week Before Ganesh Chaturthi Festival 2025 |
| 2      | Erecting Sign Boards and Warning Signs in Lake Area.   | Sindhudurg Irrigation Division, Ambadpal Kudal  | This action should be taken within week Before Ganesh Chaturthi Festival 2025 |
| 3      | Police Security and Protection and also Placing Barricades Near Stairs of Dhamapur Lake to Prevent Pollution of Lake | 1. Police Inspector Malwan<br>2. Range Forest Officer Kudal<br>3. Malwan Nagarparishad                    | This action should be taken During Ganesh Chaturthi Festival 2025             |
| 4      | Creating Social Awareness and Conducting Village Meetings & Recruiting Volunteers for Smooth Functioning of Festival | 1. Grampanchayat Dhamapur<br>2. Grampanchayat Kalse.<br>3. BDO Malwan<br>4. Temple Authorities Dhamapur   | This action should be taken within week Before Ganesh Chaturthi Festival 2025 |
| 5      | Carefully Lifting and Removing the Immersed Idols from the Artificial Tank and Placing them at Designated Location   | 1. Sindhudurg Irrigation Division, Ambadpal Kudal<br>2. Grampanchayat Dhamapur<br>3. Grampanchayat Kalse. | This action should be taken after Ganesh Chaturthi Festival 2025              |
| 6      | To Impose Prohibition Order  | 1. Sub-Divisional Officer, Kudal<br>2. Tehsildar, Malwan  | This action should be taken within week Before Ganesh Chaturthi Festival 2025 |
| 7      | Water Supply Arrangement in case of Low rainfall & Insufficient Water in Immersion Tank                              | Sindhudurg Irrigation Division, Ambadpal Kudal  | This action should be taken within Ganesh Chaturthi Festival 2025             |

  
(Shri. G. H. Shrimangale)  
Executive Engineer  
Sindhudurg Irrigation Division  
Ambadpal Kudal

  
(Shri. Anil Patil)  
Hon. District Collector,  
Sindhudurg